

miscreants on the Imphal-Tamenglong Road at Mile-stone No. 71, about 3 miles from Tamenglong Headquarters.

(c) and (d). Tamenglong is within the area covered by the cessation of operations agreement. Government have taken necessary measures to apprehend the persons responsible for the crime. Suitable measures have also been taken for the maintenance of law and order in the area.

Report of Committee on Consumers Price Index Number for Delhi

2666. Shri Shree Narayan Das: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received the report of the Committee on consumers price index number for Delhi;

(b) if so, the broad features of the report; and

(c) the reaction of Government thereon?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Report of the Committee has been received by Government in the Ministry of Labour and Employment on 11th September, 1965.

(b) The Committee has recommended certain corrections in the existing Consumers Price Index Number for Delhi for the year 1960 (Base 1944) and has also formulated this Index on the basis of the corrections deemed necessary from their point of view. On the same basis, the Committee has worked out the revised linking factor which may be adopted for linking the 1944 Series to the year 1960.

(c) The Recommendations are being examined.

Books in Portuguese

2667. Shri Narendra Singh Mahida: Will the Minister of Education be pleased to state:

(a) whether it is a fact that in Panjim and Daman and Diu, there are Libraries possessing rich books in Portuguese; and

(b) if so, whether they are taken care of and arrangements made for their translation?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) and (b). The information is being collected and will be laid on the Table of the Sabha in due course.

Soda Ash Factory in Tuticorin

2668. Shri Muthiah: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a Japanese team visited Tuticorin on the 29th July, 1965 to examine the possibility of setting up a soda ash factory there; and

(b) if so, the result of their visit?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Government have no information on the point.

(b) Does not arise.

Class I & II Posts in Delhi Administration

2670. Shri Naval Prabhakar: Will the Minister of Home Affairs be pleased to state:

(a) the total number of Class I and II posts in Delhi Administration;

(b) the number of posts among them held by Scheduled Castes;

(c) whether the number of posts held by the Scheduled Castes is less